

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(8,9,10 &12) C.P.(IB)-1340/7/(MB)/2017
M.A. 357,399,397,358/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.07.2018

NAME OF THE PARTIES: GGS Infrastructures Pvt. Ltd.
V/s
Kohinoorn Pulp & Paper Ltd.
Mc Nally Bharat Engineering Co. Ltd.
Rukmani Infra Projects Pvt. Ltd.
Albanna Engineers (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 7 of I & B Code, 2016

COMMON ORDER

1. The Learned Representative of the Petitioner side is present.
2. Matter adjourned to **07.08.2018.**

B.S.V. PRAKASH KUMAR
Member (Judicial)

05.07.2018.
HHS

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(11) C.P.(IB)-1340/7/(MB)/2017
M.A. 354/2018

CORAM: Present : SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.07.2018

NAME OF THE PARTIES: GGS Infrastructures Pvt. Ltd.
V/s
UK Mecon Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 7 of I & B Code, 2016

ORDER

1. The Learned Representatives from both the sides are present.
2. By consent the matter is adjourned to **07.08.2018.**

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

05.07.2018.
HHS